

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2006
TO BE ANSWERED ON 29.12.2017

WORKING WOMEN HOSTELS

2006. SHRI SANJAY HARIBHAU JADAV:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) Whether the Government is implementing the scheme for Working Women Hostels, if so, the salient features and norms of scheme;
- (b) the funds sanctioned, released and utilised under the scheme during each of the last three years and the current year, State/ UT-wise;
- (c) the number of hostels presently operational in the country including Maharashtra, State/UT-wise;
- (d) whether the Government proposes to increase the number of such hostels in the country, particularly in tribal areas and North-Eastern States in view of increase in demand and if so, the details thereof;
- (e) the number of proposals received by the Government under the scheme alongwith details of new hostels sanctioned and constructed during the said period, State/UT-wise; and
- (f) whether a number of proposals for construction of hostels are lying pending with the Government, if so, the details thereof, State/UT-wise along with the action taken for their clearance?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN & CHILD DEVELOPMENT
(DR. VIRENDRA KUMAR)

- (a) Yes. Working Women Hostel Scheme aims at providing safe and affordable accommodation to working women. These hostels have Day care facility for the children of inmates too. The Ministry provides financial support for establishing such hostels by NGOs or State Governments. The cost sharing ratio amongst the Central Government, States/ UTs (other than NE and Himalayan States) and Implementing Agencies will be 60:15:25 for construction of building for Working Women Hostel/ running hostel in rented premises. For NE and Himalayan States, the ratio will be 65:10:25.
- (b) State/ UT-wise details of fund released under the scheme during the last three years and current year as per details given in **Annexure-I**.
- (c) Since its inception in **1972-73, 958 hostels** have been sanctioned under the scheme of Working Women Hostel all over the country. State-wise list of sanctioned working women's hostels is at **Annexure-II**.
- (d) The Ministry provides financial support to proposals for establishing such hostels by NGOs or State Governments. The proposals are approved and supported as and when they are submitted to the Ministry.
- (e) During the last three years and the current year, 69 new proposals have been received under the Scheme and 54 new hostels have been sanctioned as per details given in **Annexure-III**.
- (f) No. The Scheme has been revised. With the revision of the funding pattern of the Scheme, the grant under the scheme will be released directly to the State Governments / UT Administrations.

STATEMENT REFERRED TO IN REPLY TO PART (b) OF LOK SABHA UN-STARRED QUESTION NO. 2006 FOR 29.12.2017 BY SHRI SANJAY HARIBHAU JADAV REGARDING HOSTELS FOR WORKING WOMEN

FUND SANCTIONED AND RELEASED UNDER THE SCHEME OF WORKING WOMEN HOSTEL DURING THE LAST THREE YEARS AND CURRENT YEAR STATE UT-WISE DETAILS THEREOF :

S. No.	Year	2014-15	2015-16	2016-17	2017-18 (As on 26.12.2017)
	Name of State				
01.	Andhra Pradesh	3,26,47,207	1,81,07,916	2,47,87,500	---
02.	Arunachal Pradesh	88,47,900	2,68,41,975	1,92,54,000	1,93,46,775
03.	Assam	---	---	---	4,12,008
04.	Gujarat	---	---	---	1,83,76,125
05.	Himachal Pradesh	---	---	---	2,65,83,375
06.	Karnataka	46,56,630	---	---	9,73,66,130
07.	Kerala	20,66,829	2,44,80,000	9,32,17,350	---
08.	Maharashtra	---	2,51,75,896	3,47,99,568	7,17,000
09.	Manipur	35,31,958	92,08,167	1,49,74,690	4,01,89,302
10.	Nagaland	58,53,241	1,81,03,393	4,42,48,100	5,10,98,992
11.	Telangana	3,22,87,500	----	---	---

STATEMENT REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UN-STARRED QUESTION NO. 2006 FOR 29.12.2017 BY SHRI SANJAY HARIBHAU JADAV REGARDING WORKING WOMENHOSTELS

State-wise sanctioned Working Women's Hostels

S. No.	State/U.T.	No. of Hostels
1.	Andhra Pradesh	42
2.	Arunachal Pradesh	14
3.	Assam	14
4.	Bihar	06
5.	Chhattisgarh	10
6.	Goa	02
7.	Gujarat	27
8.	Haryana	20
9.	Himachal Pradesh	15
10.	Jammu& Kashmir	05
11.	Jharkhand	02
12.	Karnataka	62
13.	Kerala	158
14.	Madhya Pradesh	62
15.	Maharashtra	140
16.	Manipur	25
17.	Meghalaya	03
18.	Mizoram	04
19.	Nagaland	23
20.	Orissa	29
21.	Punjab	14
22.	Rajasthan	39
23.	Sikkim	02
24.	Tamil Nadu	96
25.	Telangana	21
26.	Tripura	01
27.	Uttar Pradesh	41
28.	Uttarakhand	07
29.	West Bengal	38

Total States **922**

Union Territories

1.	Chandigarh	07
2.	Delhi	20
3.	Pondicherry	04

Total UTs **31**

All India Total

953

Hostels in rented premises

1.	Assam	01
2.	Maharashtra	03
3.	Rajasthan	01

Total (As on 26.12.2017) **958**

Annexure-III

**STATEMENT REFERRED TO IN REPLY TO PART (e) OF LOK SABHA UN-STARRED QUESTION NO. 2006 FOR 29.12.2017
BY SHRI SANJAY HARIBHAU JADAV REGARDING WORKING WOMEN HOSTELS**

STATE UT-WISE DETAILS OF PROPOSALS RECEIVED AND SANCTIONED UNDER THE SCHEME OF WORKING WOMEN
HOSTEL DURING THE LAST THREE YEARS AND CURRENT YEAR :

S. No.	Year	2014-15		2015-16		2016-17		2017-18 (As on 26.12.2017)	
		Received	Sanctioned	Received	Sanctioned	Received	Sanctioned	Received	Sanctioned
01.	Andhra Pradesh	---	05	---	---	---	---	---	---
02.	Arunachal Pradesh	---	---	01	01	01	---	---	01
03.	Assam	---	---	01	---	08	---	---	05
04.	Gujarat	---	02	---	---	---	---	01	01
05.	Himachal Pradesh	---	---	02	---	---	---	---	02
06.	Karnataka	---	---	01	---	---	---	10	10
07.	Kerala	06	---	---	04	---	---	---	---
08.	Madhya Pradesh	---	---	02	---	01	---	---	01
09.	Maharashtra	03	---	02	04	02	02	---	--
10.	Manipur	---	01	02	02	02	--	01	05
11.	Nagaland	02	01	06	01	09	01	05	03
12.	Telangana	---	01	---	---	01	---	---	01
	Total	11	10	17	12	24	03	17	29

